

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/386(KB)2021

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NIHARIKA DEVI DINODIYA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborty, Adv.]

Mr. Saurav Jain, Adv.] For the Resolution Professional

Ms. Sakshi Kejriwal, Adv.] For the Personal Guarantor

ORDER

1. Learned Counsel for the parties present.
2. An adjournment was sought for on behalf of learned arguing Counsel for the Personal Guarantor on medical grounds, therefore, list this matter for arguments **1st August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**